

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.411

**CA/513/ND/2021, CA/317/ND/2021, IA/59/ND/2021, New
IA/93/ND/2023 IN CP/62/ND/2021**

IN THE MATTER OF:

Mr. Vishal Swara & Anr.	...	Applicant
Versus		
SLV Security Services Pvt Ltd	...	Respondent

Order under Section 241-242 of Companies Act, 2013.

Order delivered on 07.03.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For Applicant in IA No.93/23 : Mr. Harsh Gurbani, Adv. & Mr. Pulkit
Deora, Adv.

For the Respondent : Mr. Anupam K. Sinha, Adv. & Mr.
Apoorv, Adv.

ORDER

Heard the submissions made by the Ld. Counsel for the Applicant
as well as the Ld. Counsel for the Respondent. Let this matter be posted
for hearing on **24.03.2023**.

Sd/-

**DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)**

Sd/-

**P.S.N. PRASAD,
MEMBER (JUDICIAL)**